

JNNURM

105. DR. JANARDHAN WAGHMARE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has prepared a road map or a perspective plan for cities in India under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM);

(b) whether Government feels it necessary to revamp urban governance so as to give a new vision to municipal councils and corporations; and

(c) if so, the details thereof including budget allocation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) For availing of Central Assistance under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) cities are required to prepare City Development Plan (CDP) indicating their investment priority and frame work for development of infrastructure. Out of 65 mission cities, 64 cities have prepared City Development Plans (CDP), which have been appraised and approved.

(b) and (c) The main thrust of the Mission is to ensure improvement in Urban Governance so as to make the Urban Local Bodies (ULBs) and Parastatals Agencies financially sound and sustainable. To achieve this objective, State Government/ULBs and Parastatals agencies are required to implement Mandatory Reforms and Optional Reforms.

The Budgetary allocation for Urban Infrastructure and Governance (UIG) component of JNNURM is as under:—

Sl.No.	Year	Allocation (Rs. in crores)
1.	2005-2006	90.10
2.	2006-2007	2500.00
3.	2007-2008	2541.08
4.	2008-2009	4455.37
5.	2009-2010	5187.23

Assam under NER pool fund

106. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether sanction of few projects for establishment of various infrastructures in the towns of Assam under Ten percent pool fund for NER is under consideration of his Ministry;

(b) if so, the reasons for delay in sanction and the time by when these are likely to be sanctioned;

(c) the total allocation and utilization made under various schemes in each of the towns of Assam during last three years; and

(d) the details of new schemes, if any, proposed for execution in various towns of Assam during Eleventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) At present there is no new project under consideration in respect of any State under 10% lump sum provision scheme for NER including Sikkim.

(b) Does not arise in view of (a) above.

(c) The details of allocation and utilization of funds under various schemes in each of the towns of Assam during the last three years are given in the enclosed Statement-I and II (See below).

(d) There are no new schemes proposed for execution in various towns of Assam during Eleventh Plan period.

Statement-I

Details of release of funds to Assam under 10% lumpsum provision scheme

2006-07

Sl No.	Name of project	Amount released (Rs. in lakh)
1.	Construction of Storm water Drainage Scheme for Jorhat Master Plan Area, Assam	500.00
2.	Construction of Bus Terminus at Na-pukhuri PO and PS Tinsukia, Assam (executing agency)	98.89
3.	Improvement of Lanes and Bylanes of Guwahati – Ph.II (Part-1), Assam	1242.55
4.	Drainage System for Dhemaji Town, Assam (Executing agency State Government)	365.10
5.	Improvement of Roads in Moran, Assam (Ex. Agency State Government)	71.66
6.	Construction of Business Centre at Dokmoka, Assam (Ex. Agency State Government)	138.30
7.	Silchar Storm Water Drainage Project (Ph-I), Assam (Ex. NBCC)	425.18
8.	Construction of Truck Terminus at Jorhat, Assam (Ex. Agency State Government)	305.00
9.	Tinsukia Master Plan Area Storm Water Drainage Scheme Ph-I, Assam (Ex. Agency State Government)	417.00
10.	Construction of Business Centre at Diphu, Assam (State Government)	141.67
11.	Construction of Business Centre at Dhing, Assam (State Government)	148.46
TOTAL:		3853.81

Release of funds to Assam under 10% lumpsum provision scheme

2007-08

Sl No.	Name of project	Amount released (Rs. in Lakh)
1.	Construction of Storm water Drainage Scheme for Jorhat Master Plan Area, Assam	183.71
2.	Improvement of Lanes and Bylanes of Guwahati – Ph.II (Part-1), Assam.	189.42
3.	Construction of Truck Terminus at Tinsukia, Assam (Ex. Agency State Government)	68.76
4.	Construction of Business Centre at Dokmoka, Assam (Ex. Agency State Government)	138.30
5.	Commercial Complex at Lakhipur (Cachar Dist.)	136.53
6.	Commercial Complex at North Lakhimpur	106.42
7.	Commercial Complex at Kokrajhar	138.87
8.	Commercial Complex at Hailakandi	130.77
9.	Commercial Complex at Dibrugarh	138.07
10.	Commercial Complex at Pathsala	105.55
11.	Commercial Complex at Dhekiajuli	135.74
12.	Drainage Network at Karimganj	355.07
13.	Improvement of Bye Lanes of Guwahati (Ph-II, Part-2), Assam	823.55
14.	Construction of Town Hall at Sapatgram, Assam	38.82
TOTAL:		2689.58

Release of funds to Assam under 10% lumpsum provision scheme

2008-09

Sl No.	Name of project	Amount released (Rs. in Lakh)
1.	Construction of Nazira Business Centre (Market Complex) Nazira, Assam	150.59
2.	Recreational Centre at Lakhipur, Cachar Distt., Assam	139.26
3.	Business Centre at Lanka, Assam	146.85
4.	Business Centre at Chabua, Assam	137.92
TOTAL:		574.62

As per available information Rs. 1880.85 lakh have been utilised out of the above allocation.

Release of funds to Assam under JNNURM Scheme as on 17.06.2009

Sl. No.	State	City	Sector	Project Name	Approved Cost (Rs. in lakh) (Date of approval)	Central Share Admissible (Rs. in lakh)	Central Share released (Rs. in lakh)
1.	Assam	Guwahati	Solid Waste Management	Solid waste management for Guwahati	3516.71 (22.01.07)	3165.039	791.26
2.	Assam	Guwahati	Water Supply	Proposal for South Guwahati West water supply scheme in Guwahati Metropolitan Development Area	28094.00 (29.02.08)	25284.6	6321.15
TOTAL (Rs. in lakh)					31610.71	28449.64	7112.41

Statement-II

*Details of funds released under UIDSSMT and AUIWSP Schemes
A-Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT)
Project-wise release as on 30.06.09*

Overall Allocation (Rs. in crore) 101.29
 Total ACA committed so far (including incentive) (Rs. in crore) 189.53
 ACA released so far (Rs. in crore) 99.56

(Rs. in lakhs)

Sl. No.	Name of towns/ cities	Scheme/ Name of component	Cost approved by S.L.S.C	Total eligible central share (90%)	Amount of 1st Instalment	ACA recommended to M/o Finance	Incentive @ 1.5% for DPR preparation	1st instalment of ACA released during 2006-07	1st instalment of ACA released during 2007-08	1st/ Balance of ACA released during 2008-09	Total release
1	2	3	4	5	6	7	9	10	11	12	13
Assam											
1.	Hojai	Water Supply	1055.54	949.99	474.99	474.99	15.83	490.82	0.00	0.00	490.82
2.	Titabar	Storm Water Drains	828.85	745.97	372.98	372.98	12.43	385.41	0.00	0.00	385.41
3.	Pathasala	Storm Water Drains	503.06	452.75	226.38	226.38	7.55	233.93	0.00	226.37	460.30

4.	Bokakhat	Storm Water Drains	545.74	491.17	245.58	245.58	245.59	8.19	253.77	0.00	245.59	499.36
5	Lakhipur (Cachar)	Water Supply	815.88	734.29	367.15	367.146	0.50	0.00	367.65	0.00	367.65	
6.	Lakhipur (Cachar)	Storm Water Drains	632.1	568.89	284.45	284.45	9.48	0.00	293.93	0.00	293.93	
7.	Hailakandi	Storm Water Drains	783.64	705.28	352.64	352.64	11.75	0.00	364.39	0.00	364.39	
8.	Hojai	Storm Water Drains	992.98	893.68	446.84	446.84	14.9	0.00	461.74	0.00	461.74	
9.	Sarthebari	Storm Water Drains	274.14	246.73	123.36	123.36	4.11	0.00	127.47	0.00	127.47	
10.	Dhekiajuli	Storm Water Drains	722.88	650.59	325.30	325.30	0.00	0.00	30.04	295.26	325.30	
11.	Marigaon	Storm Water Drains	423.77	381.39	190.70	169.51	0.00	0.00	0.00	169.51	169.51	
12.	Hamren	Storm Water Drains	226.47	203.82	101.91	90.59	0.00	0.00	0.00	90.59	90.59	
13.	Chabua	Storm Water Drains	226.91	204.22	102.11	90.76	0.00	0.00	0.00	90.76	90.76	

1	2	3	4	5	6	7	8	9	10	11	12	13
14. Gosaigoan	Storm Water Drains	201.98	181.78	90.89	80.79	0.00	0.00	0.00	0.00	0.00	80.79	80.79
15. Barpeta Road	Storm Water Drains	328.57	295.71	147.86	131.43	0.00	0.00	0.00	0.00	0.00	131.43	131.43
16. Lanka	Storm Water Drains	399.11	359.20	179.60	159.64	0.00	0.00	0.00	0.00	0.00	159.64	159.64
17. Lakhipur	Storm Water Drains	264.18	237.76	118.88	105.67	0.00	0.00	0.00	0.00	0.00	105.67	105.67
18. Howraghat	Storm Water Drains	262.75	236.48	118.24	105.10	0.00	0.00	0.00	0.00	0.00	105.10	105.10
19. Digboi	Storm Water Drains	1074.97	967.47	483.74	483.74	16.12	0.00	0.00	0.00	0.00	499.86	499.86
20. Basugaon	Storm Water Drains	756.09	680.48	340.24	340.24	11.34	0.00	0.00	0.00	0.00	351.58	351.58
21. Malbong	Storm Water Drains	492.61	443.35	221.67	221.67	7.39	0.00	0.00	0.00	0.00	229.06	229.06
22. Lala	Storm Water Drains	612.21	550.99	275.49	275.49	7.96	0.00	0.00	0.00	0.00	283.45	283.45
23. Barpeta	Storm Water Drains	1871.96	1684.76	842.38	842.38	28.08	0.00	0.00	0.00	0.00	870.46	870.46

24	Udalguri	Storm Water Drains	743.50	669.15	334.58	334.58	11.15	0.00	0.00	345.73	345.73	
25	Simaluguri	Storm Water Drains	667.74	600.97	300.48	300.48	10.02	0.00	0.00	310.50	310.50	
26	Gauripur	Storm Water Drains	547.64	492.88	246.44	246.44	8.21	0.00	0.00	254.65	254.65	
27	Jorhat	Storm Water Drains	1592.42	1433.18	716.59	716.59	23.89	0.00	0.00	740.48	740.48	
28	Sapatgram	Storm Water Drains	565.06	508.55	254.28	254.28	8.48	0.00	0.00	262.76	262.76	
29	Dhubri	Storm Water Drains	710.17	639.15	319.58	319.58	9.23	0.00	0.00	328.81	328.81	
30	Dergaon	Storm Water Drains	1660.36	1494.32	747.16	747.16	21.58	0.00	0.00	768.74	768.74	
28			20783.28	18704.95	9352.48	9235.79	471.96	248.19	1363.93	1645.22	6946.79	9955.94

B-Release of funds under AUWSP Scheme

Sl. No.	Year	Funds released (Rs. in lakhs)
1.	2006-07	0.00
2.	2007-08	561.49
3.	2008-09	0.00

JNNURM funds for heritage areas

107. SHRI MOHD. ALI KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is giving funds under JNNURM for the development and maintenance of Shahjahanabad to restore the heritage area to its lost glory;

(b) if so, the details thereof; and

(c) the funds released under JNNURM for heritage areas, State-wise especially in Andhra Pradesh where many heritages were situated in Hyderabad surroundings?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No, Sir.

(b) Does not arise.

(c) Two projects for development of Heritage areas have been sanctioned under Urban Infrastructure and Governance (UIG) component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), namely 'River Front Development North Bank Zone-3', Nanded, Maharashtra for Rs. 43.13 crore and 'Construction of Heritage precincts along EVR Periyar Salai', Chennai, Tamil Nadu for Rs. 6.10 crore. In Hyderabad, Andhra Pradesh a project Road Widening on Outer Ring Road and Inner Ring Road under Charminar Pedestrianisation Project , at cost of Rs. 35.10 crore has also been sanctioned.

Buses for Andhra Pradesh cities

108. SHRIMATI T. RATNA BAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has released about 78.19 crores for the purchase of RTC buses for Andhra Pradesh;

(b) if so, the details thereof;

(c) the buses purchased in Andhra Pradesh so far; and

(d) the buses meant for Hyderabad, Vijayawada, Visakhapatnam and Tirupati under JNNURM?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) An amount of Rs. 90.88 crore has been released as first installment of